## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 29.05.2019 <u>NOTICE</u>

Take notice that the following matters listed on 29.05.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Review Application	Jaiprakash Associates Limited	H.S. Chandhoke	Atul Dua, Vasanth
	(AT) 06 of 2018 in	Vs.		Rajasekaran, Ankush
	TA (AT) (Compt.)	Competition commission of India		Walia for Builders
	No. 11 of 2017	& Anr		Association of India
	(Old Appeal No.			
	49/2016)			
2.	Review	Jk cement limited	P.K. Bhalla	Atul Dua, Vasanth
	Application No.	vs.		Rajasekaran,
	04 of 2018 in TA	Competition commission of india		Ankush Walia for
	(AT) (Compt.) No.	& Anr.		Builders
	17 of 2017			Association of
	Old Appeal			India.
	No.55/2016			
3.	<b>Review Application</b>	Vijaya Hospitality & Resorts	RajendraSinghvi	Gopinath Menon
	No. 03 of 2019 in	&Ors.		
	Comp. App. (AT)	Vs.		
	No. 168 of 2017	Sibi C. K. &Ors.		
4.	Contempt Case	Sonia Khosla	Deepak Khosla	
	(AT)No. 05 of 2019	Vs.		
	in Comp. App (AT)	Vikram Bakshi & Ors.		
	No. 36, 43-47 of			
	2016			
5.	Contempt Case	R.P. Khosla	Deepak Khosla	
	(AT)No. 12 of 2019	Vs.		
	in Comp. App (AT)	Rishi Sood (Adv) & Ors.		
	No. 220 of 2017			

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By Order -sd/-

Registrar